

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF DECEMBER, 2015**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	MAIN CASES :-	01.12.2015									31.12.2015
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	8427	0	0	27	27	0	0	9	9	8445
2	CIVIL SECOND APPEAL	4167	0	0	23	23	0	0	15	15	4175
3	EXECUTION FIRST APPEAL	44	0	0	0	0	0	0	1	1	43
4	EXECUTION SECOND APPEAL	9	0	0	0	0	0	0	0	0	9
5	CIVIL MISC. APPEAL	25420	0	13	234	247	0	8	99	107	25560
6	CIVIL REVISION	401	0	0	7	7	0	0	8	8	400
7	CIVIL REVIEW	794	0	13	18	31	0	3	8	11	814
8	INCOME TAX REFERENCE	54	0	0	0	0	0	0	0	0	54
9	OTHER TAX REFERENCE	249	0	2	0	2	0	1	0	1	250
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	22	0	0	0	0	0	0	0	0	22
12	INCOME TAX APPEAL	3042	0	0	0	0	0	5	0	5	3037
13	WEALTH TAX APPEAL	50	0	0	0	0	0	0	0	0	50
14	SALES TAX REVISION	1044	0	0	4	4	0	0	0	0	1048
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	122	0	0	0	0	0	0	2	2	120
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	41	0	0	0	0	0	0	4	4	37
19	COMPANY APPLICATION	176	0	0	3	3	0	0	6	6	173
20	COMPANY SUIT	2	0	0	0	0	0	0	0	0	2
21	COMPANY LIQUIDN. CASES	47	0	0	0	0	0	0	0	0	47
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	62	0	2	0	2	0	1	0	1	63
24	SPECIAL APPEAL (WRITS)	3528	0	128	0	128	0	86	0	86	3570
25	CIVIL CONTEMPT	2838	0	7	38	45	0	2	172	174	2709
26	CIVIL WRITS	53694	0	86	1799	1885	0	93	1083	1176	54403
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	686	0	0	1	1	0	0	0	0	687
	TOTAL (A)	104927	0	251	2154	2405	0	199	1407	1606	105726
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	0	0	0	0	0	0	0	0	0	0
2	CRIMINAL APPEAL	18631	0	11	60	71	0	15	3	18	18684
3	CRIMINAL REVISION	5378	0	0	74	74	0	1	72	73	5379
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	7403	0	0	649	649	0	0	237	237	7815
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1479	0	0	1339	1339	0	0	1336	1336	1482
6	CRIMINAL CONTEMPT	23	0	0	0	0	0	0	0	0	23
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	88	0	15	0	15	0	10	0	10	93
9	CRIMINAL LEAVE TO APPEAL	651	0	9	53	62	0	0	28	28	685
10	CRIMINAL WRITS	316	0	0	35	35	0	1	13	14	337
	TOTAL (B)	33970	0	35	2210	2245	0	27	1689	1716	34499
	TOTAL (A+B)	138897	0	286	4364	4650	0	226	3096	3322	140225
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	196	0	0	1	1	0	0	13	13	184
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	120	0	0	6	6	0	0	2	2	124
4	CRIMINAL TRANSFER	60	0	0	21	21	0	0	5	5	76
	TOTAL (C)	377	0	0	28	28	0	0	20	20	385
	GRAND TOTAL (A+B+C)	139274	0	286	4392	4678	0	226	3116	3342	140610